

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No. 600/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		A.P Trans Pvt Ltd -Vs- ROC, Orissa		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

19.01.2018 (S.No.110) – A.P. Trans Pvt. Ltd. Vs. ROC, Orissa.

ORDER

No one appeared from both sides.

It appears from the record that after filing the detailed report of ROC, opportunity of filing rejoinder was not given. Rejoinder may be filed within 15 days.

List on 15.02.2018.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)